

SPECIAL BENCH  
COURT - I

**O-272**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/311(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MR. TAPAN KANTI GHOSH VS PATEL NAGAR MINERALS &amp; INDUSTRIES PVT LTD</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearances (via video conferencing/physically)**

Mr. Aritra Ghosh, Adv. : For Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Ld. Arguing counsel is stated to be not available today because of some personal reasons. An adjournment is sought on his behalf.
3. Post this matter on **13/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**